

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4302 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court, Itanagar Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 20th November, 2020

Sub:- Casual leave .

Ref:- No.HC(IB)11/2010/1334-36 dated 19.11.2020.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted casual leave for two days on 23.11.2020 and 24.11.2020 along with station leave permission from 21.11.2020 (after Court hours) to 24.11.2020. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 4303 /A. dtd. --- 20.11.2020
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. The Project Manager, Gauhat High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)